

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2013

Dated : 16th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Uttar Pradesh Power Corporation Ltd.Appellant(s)

Versus

Rosa Power Supply Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant (s):

Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma
Mr. Shashank Pandit

Counsel for the Respondent(s):

Mr. J.J. Bhatt, Sr. Adv.
Mr. Lakshmeash
Ms. Priyanka Saigal
Mr. Rohit Gupta
Ms. Shally Bhasinf for R.1
Mr. Sanjay Singh for R.2

ORDER

Heard the learned counsel for the Appellant for some time. The learned counsel for the Appellant seeks some more time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 25.07.2013 after serving copy on the other side.

Post the matter on **29.07.2013.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**